

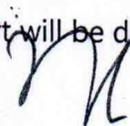
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification to this office order no.74176-74376/F.1(3)/Gaz/23, dated 03.10.2023, the following Committee is hereby re-constituted, **with immediate effect.**

Name of the Committee	Name of Judicial Officers	Designation
<b>Committee to complete the task of identification of cases having historical /public importance.</b>	Sh. Rajesh Malik, Addl. District Judge (Central)	Chairperson
	Sh. Sushil Anuj Tyagi, Addl. Sessions Judge (Central)	Member
	Sh. Dev Saroha, Civil Judge, (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
22.1.24.  
**(NAROTTAM KAUSHAL)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 5501-5527 /F.1(3)/Gaz/24

Dated 3 JAN 2024

**Copy forwarded for information & necessary action to :**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi, Rouse Avenue.
3. Sh. Pawan Kumar Jain, Chairman, (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/Branch In-charge, Admn.I,II &III, Record Room (Sessions, Civil & Criminal), Computer Branch, IT & Digitization Cell, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi